

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/309(CHE)/2024

PETITION NUMBER : CP/IB/152/2021

NAME OF THE PETITIONER : Rakesh Bothra (RP) M/s.Vrone Energy Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION :Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Bhagavath Krishnan for the Applicant

This is an application to take on record 1st progress report dated 11.02.2023. As the report is delayed, a condonation application was filed and the same is listed on 20.02.2024.

List the **application along with IA(IBC)/253/2024 on 20.02.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)